

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 6309
TO BE ANSWERED ON 05.04.2018

LINKING MGNREGS WITH AGRICULTURE

6309. SHRI TAMRADHWAJ SAHU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has any scheme under which it is likely to be made mandatory that 60 percent work in any district under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is to be linked with agriculture and if so, the details thereof;
- (b) whether the Union Government has sent any proposal to the States for their comments;
- (c) if so, the details thereof and the reaction of the State Governments thereto, State/UT-wise;
- (d) the time by which the proposed amendment is likely to be included in the Act;
- (e) whether spending minimum 60 percent amount on the agriculture related activities is likely to discourage the capital oriented other works under the MGNREGS; and
- (f) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a)to(f): There is no scheme in which 60% work in any district under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has to be linked with agriculture. However, there is a provision under Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 for improving productivity of lands through land development and by providing suitable infrastructure for irrigation and other water harvesting structures which would lead to enhancement of income. It has been advised to State/UTs that at least 60% of the works to be taken up in a district, in terms of cost under MGNREGS, shall be for creation of productive assets directly linked to agriculture and allied activities. State/UT-wise percentage of expenditure on Agriculture and allied activities under MGNREGS during the current FY 2017-18 (as on 27.03.2018) is given at **Annexure**.

**Annexure referred in reply to parts (a)to(f) of Lok Sabha
Unstarred Question No. 6309 dated 05.04.2018**

**Percentage of expenditure on Agriculture and allied
activities in FY 2017-18 as on 27.03.2018**

S. No.	State	%age
1	ANDHRA PRADESH	61.68
2	ARUNACHAL PRADESH	48.12
3	ASSAM	50.28
4	BIHAR	52.7
5	CHHATTISGARH	68.59
6	GOA	79.45
7	GUJARAT	58.58
8	HARYANA	66.36
9	HIMACHAL PRADESH	74.47
10	JAMMU AND KASHMIR	39.85
11	JHARKHAND	92.22
12	KARNATAKA	74.92
13	KERALA	93.43
14	MADHYA PRADESH	60.14
15	MAHARASHTRA	79.99
16	MANIPUR	58.58
17	MEGHALAYA	54.88
18	MIZORAM	71.23
19	NAGALAND	62.79
20	ODISHA	72.6
21	PUNJAB	59.18
22	RAJASTHAN	65.16
23	SIKKIM	81.91
24	TAMIL NADU	76.17
25	TELANGANA	69.07
26	TRIPURA	71.51
27	UTTAR PRADESH	65.63
28	UTTARAKHAND	72.8
29	WEST BENGAL	78.12
30	ANDAMAN AND NICOBAR	58.17
31	DADRA & NAGAR HAVELI	NR
32	DAMAN & DIU	NR
33	LAKSHADWEEP	92.75
34	PUDUCHERRY	93.42
	Total	69.1

NR=Note reported